

(a) Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the year, 2015-16.

(b) Explanatory Memorandum on the above-said Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6561/16/17]

(ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:—

(a) Annual Report of the National Commission for Safai Karamcharis (NCSK), New Delhi, for the year 2015-16.

(b) Explanatory Memorandum on the recommendations contained in the above said Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5633/16/17]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6560/16/17]

Reports and Accounts (2015-16) of various Universities, Foundation, Schools and Organisation and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेंद्र नाथ पाण्डेय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

A. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006:—

(a) Twenty-eighth Annual Report of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2015-16.

(b) Annual Accounts of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2015-16, and the Audit Report thereon.

(c) Review by the Government on working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 7029/16/17]

- B. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988:—

(a) Annual Report and Accounts of the Auroville Foundation, Tamil Nadu, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by the Government on the working of the above Foundation.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6637/16/17]

- C. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (4) of Section 36 of the Visva Bharati (Amendment) Act, 1984:—

(a) Annual Report of the Visva-Bharati, Santiniketan, West Bengal, for the year 2015-16.

(b) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6641/16/17]

- D. (1) A copy each (in English and Hindi) of the following papers, under Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University (Amendment) Act, 1981:—

(a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2015-16.

(b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6639/16/17]

E. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (a) Seventh Annual Accounts of the Central University of Himachal Pradesh, Dharamshala, for the year 2015-16, and the Audit Report thereon.
- (b) Annual Accounts of the Hemvati Nandan Bahuguna Garhwal University, Srinagar-Garhwal, Uttarakhand, for the year 2015-16, and the Audit Report thereon.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6645/16/17]

F. A copy each (in English and Hindi) of the following papers:—

(i) (a) Seventh Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 6643/16/17]

(ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 6642/16/17]

(iii) (a) Annual Report of Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2015-16.

(b) Annual Accounts of Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above Organisation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.

[Placed in Library. *See* No. L.T. 6646/16/17]